

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 441
(To be answered on the 3rd February 2022)**

DEVELOPMENT OF DARBHANGA AIRPORT

441. SHRI GOPAL JEE THAKUR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the works including land acquisition to be undertaken for the proper development of the airport in Darbhanga under the UDAN scheme; and
- (b) whether the Government proposes to name Darbhanga airport as Kavi Kokil Vidyapati airport for which resolution has been passed by Bihar Legislature and if so, the time by which it is likely to be renamed?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Airports Authority of India (AAI) has developed the interim Terminal Building on a land pocket of 2.3 acres leased from Ministry of Defence along with strengthening of Runway, Apron, Shoulder etc. Civil flight operations started from Darbhanga on 08.11.2020. For proper development of Darbhanga Airport, AAI has requested 78 acres of land from Government of Bihar, which includes 54 acres of land for Terminal Building, Car Parking, Offices etc. and 24 acres of land for operational requirement.

(b): The proposal for renaming of Darbhanga airport as 'Vidyapati Airport' along with the Resolution passed by the Bihar Legislative Assembly has been received from the Government of Bihar. A decision on renaming of Airports is taken by the Union Cabinet after due consultation with the concerned Central Ministries/ Departments.
